

18


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA SR No.4432/252/HDB/2017
NAME OF THE COMPANY	Highbrow Production Services Pvt Ltd
NAME OF THE PETITIONER(S)	Highbrow Production Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Geeta Serwani	Practicing CS	gserwani2@gmail.com 8885536949	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Ms. Geeta Serwani, Learned PCS for the Applicant Company.

The Learned Counsel submit that he wants to comply with the office objections and requested one week time.

Post the case on 01.01.2018


Member (T)


Member (J)